

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**SUPPLEMENTARY CAUSE LIST**

Date: 22<sup>nd</sup> September, 2015

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	Appeal No. 112/2015 (M.A. No. 975/2015, M.A. No. 976/2015 & M.A. No. 977/2015)	Riga Sugar Company Ltd. Vs. Union of India & Ors.	Khaitan & Co. for Appellant
2.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Shailesh Singh, Applicant in person
3.	Original Application No. 415/2015 (M.A. No. 967/2015)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
4.	Original Application No. 417/2015 (M.A. No. 971/2015)	M/s. Koyo Components (India) Vs. Haryana State Pollution Control Board	Mr. Atul Singh, Adv. for Applicant
5.	Appeal No. 113/2015 (M.A. No. 982/2015)	M/s. K. S. Anodisers Aluminum Associated (P) Ltd. Vs. Delhi Pollution Control Committee	Mr. Vivek Chib, Adv. for Appellant
6.	Appeal No. 114/2015 (M.A. No. 983/2015)	M/s. Sharma Electroplating Works Vs. Delhi Pollution Control Committee	Mr. Vivek Chib, Adv. for Appellant

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)